

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES**

**LOK SABHA
UNSTARRED QUESTION NO. 4056
TO BE ANSWERED ON 25.03.2025**

New Water Harvesting Project under Watershed Development Project

4056. Dr. Manna Lal Rawat:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to sanction any new water harvesting projects under the Watershed Development Projects;
- (b) if so, the time by which it is likely to be sanctioned;
- (c) if not, the steps taken by the Government to provide irrigation water to every farm in rain-fed irrigation areas;
- (d) whether the Government has any special water harvesting projects for Udaipur, Dungarpur, Pratapgarh, Banswara and Salumber districts; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(Dr. CHANDRA SEKHAR PEMMASANI)**

(a) & (b) The Department of Land Resources (DoLR) is implementing Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) for the development of rainfed and degraded lands in the country.

Under WDC-PMKSY 1.0 (projects sanctioned during 2009-10 to 2014-15), 7.65 lakh water harvesting structures were created / rejuvenated (between 2014-15 and 2021-22), including 1.52 lakh in Rajasthan. The period of WDC-PMKSY 1.0 projects was over on 31 March, 2022.

Government of India approved continuation of programme as WDC-PMKSY 2.0 for the period 2021-22 to 2025-26 with a physical target of 49.5 lakh ha and financial outlay of Rs.8,134 crore, as the Central share. Under WDC-PMKSY 2.0, DoLR has till date sanctioned 1150 projects to

States/UTs covering an area of 50.16 lakh ha at a total cost of Rs.12303.33 crore (Central share: Rs.8022.69 crore) to 28 States and 2 UTs (J&K and Ladakh). This includes, 149 projects covering an area of 7.51 lakh ha sanctioned to Rajasthan. Since inception of the scheme, an amount of Rs.4678.18 crore has been released to the States as Central share (as on 20.3.2025). Through the implementation of WDC 2.0, 1.22 lakh water harvesting structures (WHS) have been created / rejuvenated (from 2022-23 to 2024-25, Q- 3), including 7086 In Rajasthan.

(c) Department of Agriculture & Farmers Welfare (DA&FW) is implementing Centrally Sponsored Scheme of Per Drop More Crop (PDMC) in the Country from 2015-16. PDMC focuses on enhancing water use efficiency at farm level through Micro Irrigation namely Drip and Sprinkler Irrigation Systems. Micro Irrigation helps in water saving as well as reduced fertilizer usage through fertigation, labour expenses, other input costs and overall income enhancement of farmers. Under the PDMC, the Government provides financial assistance for installation of Drip and Sprinkler systems @ 55% for small and marginal farmers and @ 45% for other farmers. The Assistance for installation of Micro Irrigation systems is limited to 5 hectares per beneficiary. From 2015-16 to 2024-25, 96.97 lakh ha have been covered under Micro Irrigation and Central assistance of Rs.22854.07 crore have been released in the country.

Department of Water Resources, River Development & Ganga Rejuvenation (DoWR, RD&GR) is implementing Centrally Sponsored Scheme of Har Khet Ko Pani (HKKP), which is one of the components of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY). The scheme of Surface Minor Irrigation (SMI) schemes and Repair, Renovation & Restoration (RRR) of Water Bodies has now become a part of PMKSY-HKKP. Under PMKSY-HKKP, Central Assistance (CA) to States is provided for creation and restoration of Irrigation Potential (I.P.) under the SMI and RRR of Water Bodies schemes. The SMI scheme covers 7 North-Eastern states including Sikkim & hilly States (Himachal Pradesh, Uttarakhand)/UTs and special areas of other States /UTs [i.e undivided Koraput, Bolangir and Kalahandi (KBK) districts of Odisha, Bundelkhand region of UP and MP, Marathwada & Vidharbha region of Maharashtra, Left Wing Extremist affected areas, Tribal areas, Flood prone area, DPAP (Drought Prone Area Programme) areas, DDP (Desert Development Programme) areas] while RRR of WBs scheme covers the whole country. From 2016-17 to 2024-25, Central assistance of Rs.569.40 crore has been provided to States and irrigation potential of 40,870 ha. & 12,930 ha. has been created under SMI component & RRR of WBs component of PMKSY-HKKP respectively from 2016-17 to 2023-24.

(d) & (e) The details of WDC-PMKSY 2.0 projects sanctioned in Udaipur (Salumber block), Dungarpur, and Pratapgarh districts are attached as **Annexure**.

Further, DoLR has decided to sanction additional watershed projects under WDC-PMKSY 2.0 during 2024-25 to 10 States, based on present pace of expenditure, at a total cost of about 700 crore covering an area of 2.80 lakh ha, including 54305 ha tentatively allocated to Rajasthan.

**Annexure referred to in reply to Parts (d) & (e) of Lok Sabha Unstarred Question No. 4056
for answer on 25.03.2025**

Projects sanctioned under WDC-PMKSY 2.0

State	District	Projects Name	Block Name	Area Sanctioned (Ha)
Rajasthan	Dungarpur	Dungarpur -WDC - 1 /2021-22	Aspur	3999
		Dungarpur -WDC - 2 /2021-22	Sabla	4012
	Pratapgarh	Pratapgarh -WDC - 1 /2021-22	Armod	3446
		Pratapgarh -WDC - 2 /2021-22	Chhoti Sadri	4372
		Pratapgarh -WDC - 3 /2021-22	Chhoti Sadri	4982
		Pratapgarh -WDC - 4 /2021-22	Dalot	7452
		Pratapgarh -WDC - 5 /2021-22	Dhamotar	5335
		Pratapgarh -WDC - 6 /2021-22	Dhariawad	5331
		Pratapgarh -WDC - 7 /2021-22	Peepalkhoont	4348
		Pratapgarh -WDC - 8 /2021-22	Suhagpura	3331
		Udaipur	Udaipur -WDC - 1 /2021-22	Bhinder
	Udaipur -WDC - 2 /2021-22		Jaisamand	4837
	Udaipur -WDC - 3 /2021-22		Jhallara	6075
	Udaipur -WDC - 4 /2021-22		Kotra	4320
	Udaipur -WDC - 5 /2021-22		Kutrabad	3750
	Udaipur -WDC - 6 /2021-22		Nayagaon	4782
	Udaipur -WDC - 7 /2021-22		Rishabhdev	3407
	Udaipur -WDC - 8 /2021-22		Salumbar	5211
	Udaipur -WDC - 9 /2021-22		Vallabhnagar	5222